

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2016 &  
IA NO. 311 OF 2016**

**Dated: 13<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**M/s Atma Powers Pvt. Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K. Joshi for R-1  
Mr. Aditya Grover for R-2  
Mr. R. K. Gupta (*Rep.*) for DEDA  
Mr. Sakesh Kumar for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **22.11.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**